### Synonymous Names of Naika Community

# 1377. SHRI H. HANUMANTHAPPA: SHRI SOHAN LAL DHUSIYA: SHRI VITHALRAO MADHAV-RAO JADHAV:

Will the Minister of WELFARE be pleased to state:

(a) whether any demand from Karnataka to recognise synonymous names of Naika Community is pending with the Government; and

(b) if so, by when Government is likely to issue a formal order in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir.

(b) As the matter is linked up with the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes, no time limits can be specified at this stage Any amendment in the existing lists can be done only through an Act of Parliament in view of Articles 341(2) and 342(2) of the Constitution.

### Meeting of Members Of Parliament belonging to SC/ST

## 1378. SHRI H. HANUMANTHAPPA: SHRI SOHAN LAL DHUSIYA: SHRI VITHALRAO MADHAV-RAO JADHAV:

Will the Minister of WELFARE be pleased to state:

(a) whether meetings "f Members of Parliament belonging to the ScheduleJ Castes and Scheduled Tribes were recently been convened;

(b) if so, what suggestions were given by the Members; and

(c) what action Government have laken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir. Three meetings with Scheduled Caste and Scheduled Tribe Members of Parliament were held in 1987.

(b) and (c)  $\setminus$  statement is enclosed.

#### Statement

Meeting held on	Suggestion made by M.Ps.	Action taken by Government
1	2	3

#### 9-4-87

Prime Minister's meeling A majority of the Members sugwith SC and ST M.Ps. to gested continuance of a single- matter and have taken necessry discuss the improvements in Commission for SCs. and STs. A action, *InwiaUa* renaming the the Constitutional few were in favour of only Commachinery under Article 338 missioner for SCs. and STs. of the Constitution.

The Government examined the matter and have taken necessry action, *InwiaUa* renaming the Commission For SCs &STs, redefining its functions to be a research body of national level, strengthening the office of the Commissioner for SCs and STs by providing two senior officers of Secretary's level to assist him and providing of disciplinary mechanism in the form of a Secretary in Cabinet Secretariat.

2 1 1

6-5-1987

Deputy Minister (Welfare)'s The Members suggested formula- Action has already been initi-meeting with ST Members of tion of a plicy on rehabilitation of ated by the Government on this displaced tubals Parliament to discuss issue. rehabilitation of displaced tribals,

#### 26-8-1987

Scheduled areas under Tribal funds Sub Plan and allocation of Cenral funds for Tribal Sub Plan.

discuss the administration of (i) proper utilisation of State Plan quantified and Special basis. Assistance for the development of iribals; (ii) postingof committed Tribal Sub Plan Areas; officers in (iii) Delegation adequate of powers to project officers Integrated Tribal Deve of Development Projects; (iv) Checking alienaton of Tribalslands to non-tribals; and (v) holding meetings fo the Tribes advisory Councils in time.

Deputy Minister (Welfare)'s The Members emphasised the All these issues are being meeting with ST M.Ps. to need for: ments concerned on a con-tinuig

#### Release of Foodgrains (o Karnataka under Food for Work Programme i

1379. SHRI HARI SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantity of Foodgrains released to Karnataka under "Food for work" programme during the last three years;

(b) what are the ways and means available to ensure that these are properly utilised;

(c) the date of last review, if any, of the programme, and

(d) what was the findings thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRI-CULTITCE (SHRI JANARDHAN POO-JAR1): (a) The Food-for Work Programme was replaced by National Rural Employment Programme (NREP) from October, 1980 The quantity of foodgrains released to Karnataka under NREP during the last three years is an under:-

Year		Quantity
1985-86 .		39300 MTs
1986-87		82897 MTs
1987-88.	.'	80115 MTs

(b) and (c) With a view to ensuring that the foodgrains are properly utilised, detailed guidelines have been issued to the State Governments as part of the Program. me guidelines under NREP The utilisation of foodgrains is also monitored through, periodical reports which have been prescribed in the guidelines. Officers from the Union Department Rural Development have also been of nominated as Area Officers to visit the States and oversee the implementation of the rural development programmes including utilisation of food-